

certain borrowers in USA and some unknown officers of the Bank and private parties, misused his official position and granted various credit facilities by exceeding his delegated authority and without ascertaining the financial status of the borrowers and without making required credit assessment including pre-sanction/post sanction inspection. CBI has registered a case against Shri Kathrani and others. In connection with this case CBI has also searched the residential premises of a former Chairman & Managing Director of Bank of India and seized certain assets and incriminating documents therefrom. Further action, as warranted, would be taken in accordance with the results of CBI investigation.

[*Translation*]

Bank Frauds

6628. SHRI SURENDRA PAL PATHAK: Will the Minister of FINANCE be pleased to state:

(a) whether the Government are contemplating to constitute a special cell of the Central Bureau of Investigation to inquire into the cases of fraud in banks;

(b) if so, the details thereof;

(c) whether the Government also propose to constitute the special Courts and Tribunals to hear the cases of economic offences; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b). Central Bureau of Investigation (CBI) has reported that a cell already exists in the CBI to investigate bank

frauds. The CBI and its branches located all over the country investigated bank frauds. All important and major cases are handled by the Economic Offences Wing and Bank Security Cell in Headquarters at Delhi and Bombay.

(c) and (d). Government have already constituted some Special Courts to hear cases of economic offences.

[*English*]

Domestic Support to Wheat, Cotton and Pulses

6629. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of COMMERCE be pleased to state:

(a) the domestic support extended to paddy, wheat cotton, pulses groundnut, sunflower and other oil seed crops between the years 1986-87 and 1988-89;

(b) the domestic support extended to sugar cane crop during the same period when statutory minimum price and average of State Government advised prices are taken into account separately?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) and (b). The average product specific aggregate measurement of support for the relevant crops during the reference period was as follows:

Basic Product	Product specific AMS Average 1986-89 (Rs. Million)
Rice	- 77235
Wheat	- 89880
Cotton	- 14543

Basic Product	Product specific AMS Average 1986-89 (Rs. Million)
Gram	- 4945
Urad	- 1394
Moong	- 1752
Tur	- 4550
Groundnut	- 20494
Rape seed)	
Toria)	- 8694
Soyabean (Yellow)	
Soyabean (black)	- 16
Sugar cane	+ 2405

The details of calculations of AMS on these items are provided in the supporting tables to the Schedule of Commitments, copies of which were placed in the Priliament Library.

Indo-German Exports Promotion Projects

6630. SHRI C. P. MUDALA GIRIYAPPA: Will the Minister of COMMERCE be pleased to state:

(a) whether recently an Indo-German Exports Promotion Project has been set up in India to boost exports between the two countries;

(b) if so, the details thereof ?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) and (b) Indo-German Export Promotion Project (IGEP) which has been in operation since 1988 aims at the promotion of exports of specific products from India *inter-alia* through integrated product and market development projects in sectors such as

gold jewellery, silverware, shoes, leather garments, silk, software, automotive parts, bicycles and bicycle components, plastics, castings and forgings.

[Translation]

Foreign Aid/Grants

6631. SHRI LALL BABU RAI:
SHRI HARI KEWAL
PRASAD:

Will the Minister of FINANCE be pleased to state:

(a) the amount of foreign debt outstanding against India as on March 31, 1994 including the interest payable on it and the names of the countries from which this debt was taken;

(b) the amount of foreign aid/grants received by the country during 1992-93 which is not to be repaid; and

(c) the names of countries from which this financial assistance was received ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) The total external debt outstanding on the Government Account, Non-Government Account and IMF borrowings is estimated to be Rs. 144214 crores at the end of December 1993. Besides, an amount of Rs. 51453 crores on External Commercial Borrowings account was also outstanding as on 30.9.93. The names of the countries/institutions from which the loans were taken are Abu Dhabi, Australia, Austria, Belgium, Canada, Czechoslovakia, Denmark, EEC, France, Germany, I.S.O. Italy, Japan, Kuwait